

Name of the Receiving Office

Address.....

.....

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7.75% Savings (Taxable) Bonds, 2018

Received from Cash/ Draft / Cheque No./ Electronic mode

..... dated drawn on for

Rs. for the purchase of 7.75% Savings (Taxable) Bonds, 2018 of

the nominal value of Rs.....(Rupees.....

.....). The bonds are required to be issued in the form of Bond Ledger

Account.

The interest on the same is payable half-yearly/ on maturity.

The "Certificate of Holding" will be ready for delivery on _____.

p.Branch Manager

Notes : 1. The Bank reserves the right to refuse delivery of the Certificate of Holding until this receipt is returned properly discharged (signed by each applicant).

2. In the event of receipt being lost, the applicant/s should report the matter immediately to the Office which has issued the receipt.

3. This receipt is valid subject to realisation of the payment instrument.